

ary, 1992. [Placed in Library. See No. L.T. 1290/92].

- (4) The Indian Red Cross Society (Amendment) Ordinance, 1992 (No. 3 of 1992) Promulgated by the President on the 23rd January, 1992. [Placed in Library. See No. L.T. 1291/92].

- (5) The Destructive Insects and Pests (Amendment and Validation) Ordinance, 1992 (No. 4 of 1992) promulgated by the President on the 25th January, 1992. [Placed in Library. See No. L.T. 1292/92].

- (6) The Securities and Exchange Board of India Ordinance, 1992 (No. 5 of 1992) promulgated by the President on the 31st January, 1992. [Placed in Library. See No. L.T. 1293/92].

- (7) The Public Liability Insurance (Amendment) Ordinance, 1992 (No. 6 of 1992) promulgated by the President on the 31st January, 1992. [Placed in Library. See No. L.T. 1294/92]

- (8) The Cess and Other Taxes on Minerals (Validation) Ordinance, 1992 (No. 7 of 1992) promulgated by the President on the 15th February, 1992. [Placed in Library. See No. L.T. 1295/92]

13. 46. hrs.

RAILWAY CONVENTION COMMITTEE

First Report

[English]

SHRI M. BAGA REDDY (Medak): Sir, I beg to present First Report (English and

Hindi versions) of the Railway Convention Committee on 'Rate of Dividend for 1992-93 and other ancillary matters'.

13.46 1/2 hrs.

ADVOCATES (AMENDMENT) BILL*

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI K. VIJAYA BHASKARA REDDY): I beg to move for leave to introduce a Bill further to amend the Advocates Act, 1961.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Advocates Act, 1961".

The motion was adopted.

SHRI K. VIJAYA BHASKARA REDDY: I introduce the Bill.

13.47 hrs.

MEMBER SWORN

MR. SPEAKER: I am told that Shri Mohan Singh is here. We would very much like him to take the Oath.

Mohan Singh (Firozpur)

MR. SPEAKER: The House stands adjourned to meet again at 11 A.M. on Tuesday, the 25th February, 1992.

13.48 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, February 25, 1992/Phalguna 6, 1913 (Saka)